

brought his daughter back to the house, and again admitted in the school. His daughter remained with him for about one year. He learnt that Hoshiar Singh was arranging for another marriage of Ravinder Singh. He along with his relatives went to the house of Hoshiar Singh, where a compromise was arrived at and he sent his daughter to her-in-law house. His daughter after saying for two days in her-in-laws house went to Siri Chhotu Ram Hospital in Sonapat, where she had got admission in Home Science Course. In the summer vacation, his daughter came to his house for stay. About 15 days earlier, Hoshiar Singh and his wife (Jeet Kaur) came to his office at Greater Kailash, Delhi and persuaded him to send Jaswanti. He sent his daughter (Jaswanti) with his son-in-law's (Ravinder Singh) on 27-5-1980 to her-in-law's house. On 2.6.1980 at 11.30 a.m. Ram Mehar (His eldest daughter's father-in-law) came to his office at Greater Kailash and told him that some untoward incident has happened with Jaswanti. He immediately along with his younger brother (Ram Chander) and his office colleague Sarup Singh came to house of Hoshiar Singh in Nangloi and found that his daughter (Jaswanti) was lying dead with burn injuries in house of Kirni (daughter of Hoshiar Singh). He had every reason to believe that his daughter (Jaswanti) had committed suicide due to maltreatment of Hoshiar Singh. Jeet Kaur and Ravinder Singh for not bringing enough dowry in her marriage. Case has been registered and further investigation is in progress. Accused Ravinder Singh has been arrested on 10-6-1980.

5. FIR No. 437 dated 13-6-1980 u/s. 306 IPC P. S. Moti Nagar, New Delhi.

Jai Chand s/o Bishan Dass r/o E-195, Karam Pura, New Delhi. reported that in the upper floor of Qr. No. E-200 Karampura, Delhi one Khan Chand is residing with his family.

About three years ago, he married his eldest son (Dev Dutt) with Om Wati of Mathura. Since his marriage with Om Wati, Dev Dutt used to maltreat her. On 13-6-80 at 9.40 p.m. Dev Dutt was beating his wife Om Wati in his quarter. His neighbour Hardeep Singh asked him to accompany there. When he reached in quarter of Dev Dutt, he saw that Om Wati was lying on the floor of kitchen and was burning. He along with others put out the fire. Om Wati had committed suicide, due to maltreatment of her husband, Dev Dutt, Case has been registered and investigation is in progress.

Reinstatement of Police Personnel victimised in 1979

3596. SHRI JYOTIRMOY BOSU:
SHRI A. C. DAS:

Will the Minister of HOME AFFAIRS be pleased to state whether Government propose to withdraw cases of all Central and State Police personnel who were victimised for participating in strike in 1979 in different States and re-instate them with all benefits, etc?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):
No, Sir.

Price rise in Cream Woved Paper

3597. SHRI JYOTIRMOY BOSU:
Will the Minister of INDUSTRY be pleased to state:

(a) whether prices of cream woved paper in the local Calcutta market during the past one month went up by Rs. 500/- per tonne; and

(b) if so, what are the details thereof and action taken?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) and (b). There has been a fall in the production of writing and printing paper, in the last few months, due to drought conditions, inadequate power supply and shortage of coal. The decline in availability of paper has led to increase in prices of different varieties of writing and printing papers, including cream wove paper. The market price however, fluctuates according to availability of paper from time to time and also varies in respect of different mills, and no authentic information is available with regard to exact amount of rise in price.

Government have arranged for the import of writing and printing paper to meet the requirements of consumers and to ensure that the marginal imbalance between demand and supply does not result in a speculative increase in prices. Imports are however being planned only to the minimum extent necessary, and at the most economic prices. Adequate capacity is being set up to meet the country's requirement of paper and with the expected improvement in power and coal availability, it would be possible to achieve higher capacity utilisation leading to increased production.

Atrocities on Harijans and Adivasis

3598. SHRI JYOTIRMOY BOSU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the state-wise incidence of atrocities committed on the Harijans and Adivasis, from February to May, 1980, month-wise;

(b) in how many cases the police personnel were involved, State-wise; and

(c) the reasons why these atrocities cannot be stopped?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):
(a) to (c). The requisite information is being collected from the State Gov-

ernments and Union Territory Administrations and will be laid on the Table of the House.

Conversion of Development Commissioner into Small Development Authority

3599. SHRI N. E. HORO: Will the Minister of INDUSTRY be pleased to state:

(a) whether conversion of the present Organisation of Development Commissioner of Small Scale Industries into a small business Development Authority or a Department of Small business and attaching the new organisation to the Prime Minister's Secretariat has been suggested by the National Alliance of Young Entrepreneurs in a memorandum submitted to Government; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):
(a) and (b). Yes, Sir. The Government had received a representation from National Alliance of Young Entrepreneurs suggesting *inter alia*, the setting up of an independent statutory Small Business Authority, in place of the present Organisation of the Development Commissioner (SSI) and creation of a separate Department of Small Business. The suggestion was examined in detail and it was not found acceptable to the Government.

Assistants and ACSOs in AFHQ

3600. SHRI DAYA RAM SHAKYA: Will the Minister of DEFENCE be pleased to state:

(a) total number of Assistants and ACSOs working in Armed Forces Headquarters;

(b) what is the ratio of promotions, from Assistants to ACSOs;

(c) is it a fact that the Assistants directly recruited are considered for